

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-320 & IA-309 of 2014 in Appeal No. 204 of 2014 &
IA-321 of 2014 in Appeal No. 205 of 2014**

Dated : 15th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Hisar Industries Association Appellant(s)
Versus
Haryana Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Pallavi Mohan

**Counsel for the Respondent(s) : Mr. Varun Pathak
Mr. Samir Malik for R.2
Mr. G. Saikumar for R.3**

ORDER

The Reply is being filed today by Respondent Nos. 2 & 3 in Appeal No. 204 of 2014. In Appeal No. 205 of 2014, the learned counsel for the Respondent No.2 seeks some time to file the reply. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **01.12.2014.**

**(Rakesh Nath)
Technical Member
Ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**